

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2213
(TO BE ANSWERED ON 16.12.2021)

SSC CGL EXAMINATIONS

2213 SHRI JOHN BRITTAS:

Will the **PRIME MINISTER** be pleased to state:

- (a) number of candidates from different States, who appeared for competitive exams like Staff Selection Commission Combined Graduate Level (SSC CGL) during last five years;
- (b) out of above, number of candidates who have been selected, State-wise;
- (c) whether it has been noticed that there is palpable disparity between candidates selected from different States, leading to widespread resentment among the unemployed youths from certain States of the country;
- (d) present position of investigation on the SSC Examination scam of 2018 and whether any responsibility has been fixed;
- (e) whether loopholes leading to such practices have been identified; and
- (f) steps taken to prevent recurrence of such scams?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): State-wise data in respect of examinations like Combined Graduate Level Examination (CGLE) which are conducted on All India basis by the Staff Selection Commission (SSC) is not maintained.

(d): Investigation has been undertaken by the Central Bureau of Investigation (CBI) vide FIR No. RC/AC-I/2018/A0009 dated 22.05.2018 regarding all allegations pertaining to conduct of the Combined Graduated Level (Tier-II) Examination, 2017.

(e) & (f): The Staff Selection Commission has taken comprehensive measures which, inter-alia, include audit of examination venues, conduct of mock-tests, deployment of Commission's representatives as Inspecting Officers at the examination venues, physical frisking of candidates with the help of Hand-Held Metal Detectors, comprehensive CCTV coverage of the examination venues, biometric registration of candidates and deployment of low powered mobile jammers, etc. to ensure high standard of integrity, discipline and efficiency in the conduct of various examinations.
